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speaking States. The quantum of assistance rendered is to the extent of 75 per cent of the approved expenditure. Grants are also given to Hindi-medium Schools m non-Hindi speaking States on an ad hoc basis to cover their deficit.

आनन्द मार्ग आश्रम के कार्यों की जांच 553. पंडित भवानी प्रसाद तिवारी : श्रीमती लिलता (राजगोपालन): क्या गृह-कार्यं मंत्री यह बताने की कृपा करेंगे कि :

- (क) बिहार की सीमा पर आदिवासी क्षेत्र के पुरिलया जिले में स्थित आनन्द मार्ग आश्रम में हुई घटनाओं के सम्बन्ध में केन्द्रीय सरकार को प्राप्त हुई उन रिपोर्टों का ब्यौरा क्या है जिनके आधार पर सरकार ने उक्त आश्रम के कार्य की जांच का आदेश
- (ख) क्या यह सच है कि इस आश्रम को सी० आई० ए० तथा अन्य विदेशी संस्थाओं से सहायता मिल रही है।

ENQUIRY INTO AFFAIRS OF ANAND MARG ASHRAM

दिया था : और

553. PT. BHAWANIPRASAD TI-WARY:

SHRIMATI LALITHA (RAJA-GOPALAN):

Will the Minister of HOME AFFAIRS be pleased to state :

- (a) the details of reports received by Government regarding the happenings in the Anand Marg Ashram located in Purulia District in the Adivasi Area on the border of Bihar on the basis of which Government ordered a thorough enquiry into the affairs of the said Ashram; and
- (b) whether it is a fact that the Ashram is getting assistance from the C.I.A. and other foreign agencies?

गृह-कार्यं संत्रालय में राज्य मंत्री (श्री विद्या चरण शुक्ल): (क) आनन्द मार्ग के अनुयायियों द्वारा वन भूमि पर अतिक्रमण के सम्बन्ध में राज्य सरकार को कुछ शिका- यतें प्राप्त हुई थीं जिसने बर्दबान डिवीजन के आयुक्त से जांच करने के लिए कहा था।

to Questions

(ख) सरकार के पास ऐसी कोई सूचना नहीं है कि आश्रम सी० आई० ए० से सहा-यता पा रहा है। जहां तक अन्य विदेशी एजेंसियों का सम्बन्ध है, राज्य सरकार से तथ्य मालूम किए जा रह हैं।

t[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VTDYA CHARAN SHUKLA):

- (a) Certain complaints regarding encroachment on forest land by the followers of the Anand Marg were received by the State Government who had asked Commissioner, Burdwan Division to make an inquiry.
- (b) Government have no information that the Ashram is getting assistance from the C.I. A. As regards other foreign agencies, facts are being ascertained from the State Government.]

COMPLAINT ABOUT DEATH CF A YOUNG GIRL IN DELHI

554. SHRI S. S. MARISWAMY: SHRI LOKANATH MISRA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether any complaint has been received by the Delhi Administration about the death of a young girl who was hurriedly removed to the mortuary by the police who without any investigation established it as a case of suicide;
- (b) if so, whether the Delhi Administration have decided to institute an enquiry against the police officials and the police surgeon connected with this incident; and
- (c) if the reply to part (b) above be in the affirmative, whether investigations have been conducted and details of the findings of the enquiry?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA):

(a) to (c) A statement is attached.

STATEMENT

On 2-5-68 a young girl who was found lying unconscious on the Sardar Patel Road pavement was removed by some passers-by to the premises of the local Punjab National Bank.